

ITEM NO.1501
(For Judgment)

COURT NO.3

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.9586/2010

ALIYATHAMMUDA BEETHATHEBIYYAPPURA POOKOYA & ANR. Appellant(s)

VERSUS

PATTAKAL CHERIYAKOYA & ORS. Respondent(s)

WITH

C.A. No. 9588/2010

C.A. No. 9587/2010

Date : 01-08-2019 These appeals were called on for pronouncement of Judgment today.

For Appellant(s)

Mr. Vivek Chib, Adv.
Ms. Pracheta Kar, Adv.
Mr. Neeraj Shekhar, AOR

Mr. A. Raghunath, AOR

For Respondent(s)

Mr. K. Rajeev, AOR
Mr. A. Raghunath, AOR
Mr. E. M. S. Anam, AOR
Mr. A. D. Sikri, AOR
Mr. Rajiv Mehta, AOR

Hon'ble Mr. Justice Mohan M. Shantanagoudar pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ajay Rastogi.

The appeals are dismissed in terms of the signed Reportable Judgment.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)